

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

**Customs Appeal No.11014 of 2017**

(Arising out of OIA-JMN-CUSTOM-000-APP-054-16-17 dated 18/01/2017 passed by Commissioner ( Appeals ) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

**Indorama Industries Ltd**

Plot No. 10, Industrial Area, Lodhimajra, Baddi,  
Solan, Himachal Pradesh

**.....Appellant**

*VERSUS*

**C.C.-Jamnagar(prev)**

Sharda House...Bedi Bandar Road,  
Opp. Panchavati, Jamnagar  
Gujarat

**.....Respondent**

**APPEARANCE:**

Shri Surjeet Bhadu, Advocate for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

**CORAM:        HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**  
**HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 18.04.2024

DATE OF DECISION:16.07.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10501 of 2016.

**(RAMESH NAIR)**  
**MEMBER (JUDICIAL)**

**(RAJU)**  
**MEMBER (TECHNICAL)**

Prachi